

FORM TM-72

THE TRADE MARKS ACT, 1999

Agents Code No:

Proprietor's Code No:

Fee: Rs.25,000. See entry No.76 of the First schedule

Request for expedited search and issue of a certificate under rule 8(2)(c), 24(5)

The Registrar is hereby requested under rule 24(3) to search to ascertain whether any trade marks are on record which resemble the artistic work sent herewith in triplicate (each artistic work being mounted in a sheet of strong paper approximately 33 centimetres by 20 centimetres in size and issue a certificate for use under section 45 of the Copyright Act, 1957.

All communications relating to this application may be sent to the following address in India:-

Dated thisday of20.....

¹SIGNATURE

NAME OF SIGNATORY IN LETTERS

To

The Registrar of Trade Marks

The Office of the Trade Marks Registry at Mumbai 2

1. Signature

2. See rule 8(2)©.